

DIVISION BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/35(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	SANJIV KUMAR VS REGISTRAR OF COMPANIES PATNA IN THE MATTER OF JAI HANUMANT RICE MILL PRIVATE LIMITED STRIKED OFF
UNDER SECTION	SEC 252 (3)

Appearance VC and Physical (Hybrid) Mode

Ms. Minu Tulsian, Adv.

] For petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to Registrar of Companies, Patna for filing its objections to this petition.
3. Post this matter on **17.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)